

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 01
CA(CAA)-113(PB)/2019

IN THE MATTER OF:

Swachh Industries Ltd. with
Gooluck India Ltd.

.... Applicant/petitioner

Order under Section 230-232

Order delivered on 20.08.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S.K MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Petitioner

Mr. Kartikeya Goel, Adv.

ORDER

Arguments heard. Order reserved.



(M.M. KUMAR)
PRESIDENT



(S.K MOHAPATRA)
MEMBER (TECHNICAL)

20.08.2019
Ritu Sharma